

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(OFFICE OF THE REGISTRAR GENERAL)

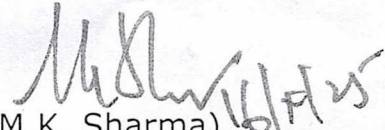
NOTIFICATION

No:- 3251 of 2025/RG/SCS Dated: 16/10/2025

In addition to the existing panel of Lawyers for Hon'ble Supreme Court Sh. Abhikalp Pratap Singh, Advocate- on -Record, has been inducted into the panel of Advocates for conducting the cases of High Court of Jammu & Kashmir and Ladakh.

The empanelled Lawyer shall ensure to secure the interest of the High Court by pursuing the cases vigorously and he shall, keep the Registrar General informed about the Court proceedings.

By order


(M.K. Sharma)
Registrar General (Officiating)

No:- 66467-74/RG/SCS Dated: 16/10/2025

Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar.
5. Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar .
6. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Sh. Abhikalp Pratap Singh, Advocate- on -Record, Supreme Court of India 62, Ground Floor, Todarmal Road, New Delhi-110001 for information and necessary action.
- ✓ 8. I/C NIC, Srinagar for uploading the same on the official website of High Court.


Registrar General (O)